

1	2	3
TCL:Haldia	394.0	361.2
GSFC:Sikka	0.0	0.0
CIL:Kakinada	735.6	958.8
Hindalco Ind:Dahej	0.0	0.0
DFPCL:Taloja	100.6	123.5
PPL:Paradeep	447.2	537.5
Total Private Sector:	4027.5	4277.7
TOTAL (Pub.+Coop.+Pvt.):	8038.3	8727.0

Promotion of chemicals fertilizers

2535. SHRI P. RAJEEVE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- The amount spent on promotion of chemical fertilizers from 2009 till date, year-wise.
- The reasons for promotion of chemicals fertilizers; and
- The amount spent on eco-friendly methods of soil enrichment from 2009, till date?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Government has not spent any amount on promotion of chemical fertilizers since 2009. However, keeping in view the vital role of chemical fertilizers in increasing the food-grain production in the country, subsidy is being provided by the Government on these fertilizers to make it affordable and increase consumption of fertilizers.

Radiation tags for cell phones

2536. SHRI BAISHNAB PARIDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- whether it is a fact that cell-phones will now carry radiation tags;
- if so, the details thereof;
- whether Government has proposed certain legally binding emission limit in such sets; and
- if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) All the

indigenous manufacturers have been instructed to display Specific Absorption Rate (SAR) value on the mobile handsets on or before 01.09.2012.

(c) Yes, Sir.

(d) Department of Telecommunications has adopted SAR (Specific Absorption Rate) level for mobile handsets as 1.6 Watt/Kg. averaged over a mass of 1 gram of human tissue. All the indigenous manufacturers have been instructed vide OM N0.18-10/08-IP dated 25th January, 2012 to make necessary changes in the design, software and packaging for compliance of above instructions on or before 01.09.2012. To regulate indigenous as well as imported mobile phones, Bureau of Indian Standard (BIS) has been requested to frame standards for all mobile phones under the BIS Act 1986. All cell-phone handsets sold in the marked in India shall comply with relevant Bureau of Indian Standard's (BIS) standard.

Improvement of Telecom Services by BSNL in Gujarat

2537. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of mobile towers of BSNL which will be set up in Gujarat within next five years along with the details thereof, place-wise; and

(b) the action taken by BSNL to improve telecom services in Amreli district, Tighra of Jilla, Taluka of Valsad and in Hazira area as it is one of the largest industrial hubs of the country and various exchanges of this area are frequently tripping?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) augments its Global System for Mobile Communications (GSM) based Mobile Telecom Network in the Licenced Service Areas (LSA) of its operation in the country including Gujarat based on techno-commercial considerations. However, BSNL has planned to install 291 more Base Transceiver Stations (BTSS) in Gujarat Telecom Circle in the year 2012-13.

The action taken by BSNL to improve telecom services in Gujarat including Amreli, Tighra, Valsad and Hazira are as follows:-

- Daily monitoring and quick restoration of land line and BTS fault for providing better services to the subscribers.
- Special drives with respect to improvement of mobile services are adopted for monitoring congestion of BTS wise traffic.